

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/2016  
NAME OF THE PETITIONER(S) : S. Jayaprakash  
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

REPRESENTATION BY WHOM

1) V.N. AMUDHAN.	v.n. Amudhan	Counsel for Respondent - 3
2) Cibi Vishnu	Counsel for	T.V.P. Sai Vihari
T.V.P. Sai Vihari	R2	
3) PREETHI. S. ARASU	Counsel for Petitioner	Preethi S Arasu
for KADAGOPAL & RAGHONATHAN Advocates.		

**ORDER**

Ms Preethi S Arasu, representing counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 and Shri V N Amudhan, counsel for R3 are present. At request of both the counsels time extended for submitting final arguments. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)